

CORRIGENDUM TO FORM G PUBLISHED ON 7TH APRIL 2026

This corrigendum is issued with reference to the Form G (Invitation for Expression of Interest) published on 07.04.2026 in Financial Express and Business standard, in connection with the Corporate Insolvency Resolution Process (CIRP) of Decolight Ceramics Limited.

(Under Sub- Regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation 2016)

SR NO	PARTICULARS	EXISTING DATE	REVISED DATE
12.	Last date for submission of objections to provisional list	22.05.2026	22.04.2026
13.	Date of issue of final list of prospective resolution applicants	23.05.2026	23.04.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.05.2026	25.04.2026

Clarification:

All other contents of Form G remain unchanged. This corrigendum should be read in conjunction with the original Form G published on 7th April 2026 in Business standard and Financial Express.

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AFA Valid Till: 30.06.2027
Date: 21.04.2026, Place: Ahmedabad